

**CENTRAL ADMINISTRATIVES TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**CP NO.262/2018
OA NO.3375/2017**

NEW DELHI THIS THE 18TH DAY OF JULY, 2018

**HON'BLE MS. PRAVEEN MAHAJAN, MEMBER (A)
HON'BLE MR. S.N. TERDAL, MEMBER (J)**

Mamta, age 34 years,
D/o Zile Singh,
R/o C-16, Mohan Garden,
Uttam Nagar, Delhi. ...Petitioner

(By Advocate: Mr. U. Srivastava)

VERSUS

Sh. Ashish Chandan Verma,
Chairman,
Delhi Subordinate Services Selection Board,
Govt. of NCT of Delhi,
F-18, Karkardooma, Institutional Area,
Delhi-92. ...Respondent

ORDER (ORAL)

HON'BLE MS. PRAVEEN MAHAJAN, MEMBER (A):

Mr. U. Srivastava, learned counsel for the petitioner, stated that the CP has become infructuous since the respondent has already issued the order. He seeks permission to withdraw the CP with liberty to challenge the order, if any grievance still survives. Accordingly, the CP is dismissed as withdrawn with liberty aforesaid.

**(S.N. Terdal)
Member (J)**

**(Praveen Mahajan)
Member (A)**

/jk/

